

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/119/2016
NAME OF THE PETITIONER(S) : Mr. S. Suresh
NAME OF THE RESPONDENT(S) : M/s Avon Institute of Modern Sciences Pvt. Ltd. &
another
UNDER SECTION : 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

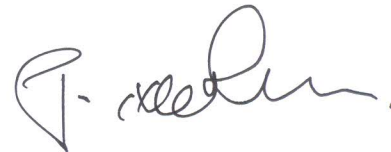
1. B. DESIKAN
FOR A.K. MYLSAMY
Associates

R₁ & R₂

Desikan, B.

2. P. NEETHI KUMAR
for Waraon & Sai Rams

Petitioner.



ORDER

Counsels representing both parties present. Counsel for respondents filed objections to the documents filed by petitioner. Both the counsels reported that the pleadings are complete. The matter is posted for final arguments. Put up on 08.12.2016. at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)